

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

10/14/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
12.01.2018**

**NAME OF THE COMPANY: Natma Securities Ltd.**

**SECTION OF THE COMPANIES ACT: 14(1)**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** None

**ORDER**

Notice to the ROC returnable on 7<sup>th</sup> February, 2018.

Sd-

(Deepa Krishan)  
Member (T)

Sd-

(Ina Malhotra)  
Member (J)